	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Persor	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	844	5653833677	783	4978837414	63.81	0	680179661	1233449	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2052526121	1	2002742110	25.67	0	49784011	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	20400308	1	20211057	0.26	0	189251	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0		0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	680179661	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	1067653939	8	799312994	10.24	0	267750945	590000	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	2292175	1	1036518	0.01	0	32030	1223627	<u>Annexure 9</u>
Total		857	8796706220	794	7802140093	100.00	0	997935898	3047076	